

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 141 OF 2015 & IA NO. 222 OF 2015
&
APPEAL NO. 283 OF 2014

Dated : 30th March, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

M/s Vedanta Ltd.

...Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s)

: Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent(s)

: Mr. R. K. Mehta,
Mr. Abhishek Upadhyay for R.3 & 4

Mr. Surabhi Sinha
Mr. Abhas Mishra for R. 7 & 8

Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R-1

Mr. Soumyajit Pani for State of Odisha

APPEAL NO. 283 OF 2014

In the matter of:

M/s. Sesa Sterlite Ltd.

....

Appellant(s)

Versus

Odisha Electricity Regulatory Commission & Ors.

Respondent(s)

Counsel for the Appellant (s)

: Mr. Hemant Singh
Mr. Matrugupta Mishra

Counsel for the Respondent (s) : Mr. Raj Kumar Mehta.
Mr. Abhishek Upadhayay for R.3 & 4

Mr. G. Umapathy
Mr. Rutwik Panda
Ms. Anshu Malik for R.1

Mr. Abhas Mishra for R-8 & 13

Ms. Soumyajit Pani for State of Odisha

ORDER

It is represented that pleadings are complete.

List these matters on **19.05.2016**. Tag to Appeal Nos. 30 & 31 of 2016.

(I.J. Kapoor)
Technical Member

ts/dk

(Justice Ranjana P. Desai)
Chairperson